IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-84(PB)/2017

IN	T	Н	E	MA	T	TE	R	0	F	:

M/s Jindal Saxena Financial Services Pvt. Ltd.

:

.....Petitioner

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M/s Mayfair Capital Pvt. Ltd.

.....Respondent

SECTION:

UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Dr. Anurag Kumar Agarwal, Advocate

For the Respondent(s)

ORDER

On account of paucity of time, matter is adjourned to 31.08.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet